

WRIT PETITION (C)

FILING NUMBER: 2634/2020

BALRAM MAHATO AND OTHERS

: PETITIONER

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CAVEAT: Clear

CFS:

PETITION : 250/-

AFIDAVIT : 20/-

VAKALATNAMA: 30/-

DEFECT IF ANY :

1. LTI/RTI on VAK has not been endorsed by someone.
2. Original certified copy of Annex 2 and 3 may be given with AFS of Rs. 10 each.
3. Annex no may be mentioned with document described in para 1, prayer and synopsis.

Saket Kumar Singh

11/06/2020.